

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 194
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt Ltd
Vs.

.... Applicant/petitioner

Sumeru Processors Pvt Ltd

.... Respondent

SECTION:

Under Section 7 of IBC, 2016 in Liq.

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Hashmat Nabi, Mr. Rizwan Ahmed, Ms. Farah Naaz, Advs. for DCB Bank
For the Respondent : Mr. Saurabh Kalia, Mr. Harshit Agarwal, Mr. Siddharth Tandon, Advs. with Mr. Rajiv Malik, Liquidator.
Mr. Nalin Kaushik, Adv. for RP
Ms. Anindita Saha, Mr. Aditya Singh, Advs. for CA R-1

ORDER

List the matter for hearing on 28.01.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)